

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA**

**SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL** – Special nomination for the workshop on Adjudicating Terrorism Cases (Phase-IV) in collaboration with CEELI Institute and FJC for District, Additional District and / or Sessions Court Judges scheduled to be held on 11.08.2019 and 12.08.2019 at National Judicial Academy, Bhopal – Relief Arrangements – **ORDERS – ISSUED.**

**REF:** 1. Letter No.NJA/Dir/CEELI/2019-2020/2650, dated 29.07.2019 from the Director, National Judicial Academy, Bhopal.  
2. High Court's letter ROC.No.682/SO/2019, dated 05.08.2019.

**ORDER ROC.No. 2198/2019-B.SPL., DATED:06.08.2019.**

**The High Court is pleased to pass the following Orders:**

The following District and Sessions Judges working in Telangana State mentioned in column number 2, who are nominated to participate in the Training Programme on **“Adjudicating Terrorism Cases (Phase-IV)”** in collaboration with **CEELI** Institute and **FJC** for District, Additional District and / or Sessions Court Judges scheduled to be held on 11.08.2019 and 12.08.2019 at National Judicial Academy, Bhopal in the High Court's Letter 2<sup>nd</sup> read above are directed to participate in the above said Training Program at National Judicial Academy, Bhopal.

<b>SL. NO.</b>	<b>NAME OF THE NOMINATED OFFICER WITH DESIGNATION</b>	<b>OFFICERS PLACED IN CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME.</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1.	<b>SRI S.SASIDHAR REDDY,</b> Prl. District and Sessions Judge, Nalgonda.	I Addl. District and Sessions Judge, Nalgonda.
2.	<b>SRI B.R.MADHUSUDHAN RAO,</b> Prl. Special Judge for C.B.I. Cases, Hyderabad.	III Addl. Special Judge for C.B.I. Cases, Hyderabad.

The officers mentioned in column number 3, will be in charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Training Programme on 11.08.2019 and 12.08.2019 at National Judicial Academy, Bhopal, Madhya Pradesh State.

On return from the above said Academic Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

**NOTE:** 1. The Proceedings is placed in the High Court's Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.  
2. The nominated officer are entitled only for actual journey time.

  
**REGISTRAR GENERAL**  
**FAC REGISTRAR (VIGILANCE)** 6/8/19

To:

1. The officers Concerned.
2. The Incharge Officers.
3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information).

4. The Registrar (Inquiries), High Court for the State of Telangana.
5. The Personal Secretary to the Director, National Judicial Academy, Bhopal, Madhya Pradesh for placing the Proceedings before His Lordship for kind perusal.
6. The Director, Judicial Academy for the State of Telangana.
7. The Prl. Special Judge for C.B.I. Cases, Hyderabad.
8. The Prl. District and Sessions Judge, Nalgonda.
9. The III Additional Special Judge for C.B.I. Cases, Hyderabad.
10. The I Addl. District and Sessions Judge, Nalgonda.
11. The Pay and Accounts Officer, Hyderabad.
12. The District Treasury Officer, Nalgonda.

13. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell   | c) E-Section        |
| d) Work Review Cell        | e) O.P.Cell         | f) B-Section        |
| g) Accounts Section        | h) Computer Section | i) D-Budget Section |
| j) Enquiry Cell.           |                     |                     |

High Court for the state of Telangana.

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